

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1236/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

NAME OF THE PARTIES: Zentih Birla Limited
V/s.
Firex Systems Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	S.R. JARIWALA, C.A.	FOR CREDITOR- APPLICANT	
2.	AMI JAIN, ADV		
3.	Minalgini Nimbalkar i/b S.D. Issari	Adv. for Reg	Mimbalcare

Under the instruction of firex systems matter is
going to be settled.

Mimbalcare

ORDER

C.P. No. 1236/I&BC/NCLT/MB/MAH/2017

1. The Learned Counsel of both the sides are present.
2. The Learned Counsel from the side of the Respondent/debtor stated that
The matter is going to be settled is in progress. Seeking adjournment. Granted.
3. Adjourned to **18.10.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
21.09.2017

ug

Sd/-

M.K. Shrawat
Member (Judicial)